

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: TELANGANA STATE JUDICIAL ACADEMY SECUNDERABAD – Training Programme – Conducting of Online Training Sessions on the topics of “Principles of Lispendens with more focus on the contingency of an alienation made during the pendency of the suit despite the existence of injunction against that alienation” by Hon’ble Sri Justice V.Ramasubrahmanian, Judge, Supreme Court of India, New Delhi, to all the Judicial officers working in the State of Telangana on 08.08.2020 through Cisco Webex Video Connectivity from 10:30 a.m., to 12:30 p.m., – Nomination of all Judicial Officers working in the State (excluding the officers working on deputation) - **ORDERS - ISSUED.**

REF: Letter ROC No.356/2020/TSJA-Sec’bad, dated 04.08.2020 from the FAC Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.No.1567/2020-B.SPL., DATED: 04.08.2020.

The High Court is pleased to pass the following Orders:

All the Judicial Officers working in the State of Telangana, (excluding the officers working on deputation) are hereby nominated to participate in the Oneline Training Session on 08.08.2020 through Cisco Webex Video Connectivity from 10:30 a.m., to 12:30 p.m, on the topics of “Principles of Lispendens with more focus on the contingency of an alienation made during the pendency of the suit despite the existence of injunction against that alienation” by Hon’ble Sri Justice V.Ramasubrahmanian, Judge, Supreme Court of India, New Delhi.

NOTE: The proceeding is placed in the High Court’s Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for reporting for the above said Online Training Session.


REGISTRAR GENERAL

04.08.2020

To:

1. All the Judicial officers In the State of Telangana.
2. The Registrar General and all other Registrar’s, High Court for the State of Telangana, Hyderabad.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. The Chief Judge, City Small Caused Court, Hyderabad.
7. The Prl. Special Judge for C.B.I. Cases, Hyderabad.

8. **THE PRL. DISTRICT AND SESSIONS JUDGES :**

- | | | |
|-----------------|----------------|-------------|
| a) Adilabad | b) Karimnagar | c) Khammam |
| d) Mahabubnagar | e) Medak | f) Nalgonda |
| g) Nizamabad | h) Ranga Reddy | i) Warangal |

9. **THE SECTION OFFICERS :**

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| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |
| j) Enquiry Cell, High Court for the State of Telangana at Hyderabad. | | |

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